

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3096
ANSWERED ON:12.12.2012
REPRESENTATION OF SC/ ST IN GROUP `C` AND `D`
Gulshan Smt. Paramjit Kaur

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether there has been a drastic reduction in representation of SC/ST in Groups C & D during the last three years;
- (b) if so, the reasons therefor;
- (c) whether the policy of reservation is applicable when the recruitment in Group C and D of Central Government Services is made through outsourcing or contract basis;
- (d) if not, the reasons therefor;
- (e) whether there is any proposal to make appointment in Group A and B of Central Services through outsourcing/ contractual basis; and
- (f) if so, the details thereof and the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

(a) & (b): The representation of SC/ST has not declined in the previous years. The representation of SC and ST in posts and services of the Central Government as on 1.1.2009 in Group C was 16.4% and 7.2%, respectively, whereas as on 1.1.2011, the representation of SC and ST in Group C is 16.4% and 7.7%, respectively. Similarly, in erstwhile Group D as on 1.1.2009, the representation of SC and ST was 21.6% and 6.7%, respectively, which as on 1.1.2011 has gone upto 23% and 6.8%, respectively.

(c) & (d): Instructions exist that reservation is applicable to all temporary appointments made for 45 days or more, having all the ingredients of direct recruitment even if the appointment is termed as on "Contract basis".

(e) & (f): There is no such proposal under consideration of this Department.